

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:2857
ANSWERED ON:07.12.2009
UTILISATION OF FUNDS UNDER NCLP
Ray Shri Rudramadhab

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the Government has appointed any monitoring authority to ensure fully and proper utilization of funds allocated under National Child Labour Project (NCLP); and

(b) if so, the details thereof?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT(SHRI HARISH RAWAT)

(a) & (b): Functioning of National Child Labour Project (NCLP) scheme, including utilisation of funds allocated, is being regularly monitored through the periodical reports/returns and field visits by the State and Central Government officials. Government has set up Central Monitoring Committee (CMC) under the Chairpersonship of Secretary (L&E) for overall review of the implementation of Child Labour (Prohibition & Regulation) Act, 1986 including NCLP scheme.